

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

(IB)-459/ND/2017

In the matter of :

Aarti Industries Ltd

....PETITIONER

Vs.

Veekay Polycoats Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC, 2016

Order delivered on 19.12.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Prabhat Chaurasia, Advocate

For the Respondent/Corporate Debtor : -

For the Intervener :

ORDER

At the request of the Learned Counsel for the petitioner, the matter is  
adjourned to 20.12.2017 for enquiry.



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
19.12.2017